

FORM - A 2

Application cum Declaration Form

(To be completed by the applicant)

Application for drawal of foreign exchange

- I. Details of the applicant -
 - a. Name _____
 - b. Address _____
 - c. Account No. _____
- II. Details of the foreign exchange required
 - 1. Amount (Specify currency) _____
 - 2. Purpose _____
- III. I authorise you to debit my Saving Bank/Current/RFC/EEFC Account No. _____ together with your charges and
 - * a) Issue a draft : Beneficiary's Name _____
Address _____
 - * b) Effect the foreign exchange remittance directly -
 - 1. Beneficiary's Name _____
 - 2. Name and address of the Bank _____
 - 3. Account No. _____
 - * c) Issue travellers cheques for _____
 - * d) Issue foreign currency notes for _____

(Strike out whichever is not applicable)

Signature

Declaration
(Under FEMA 1999)

I, _____ declare that -

*1) The total amount of foreign exchange purchased from or remitted through, all sources in India during this calendar year including this application is within USD _____ (USD _____ only), the annual limit prescribed by Reserve Bank of India for the said purpose.

* 2) Foreign exchange purchased from you is for the purpose indicated above.

(Strike out whichever is not applicable)

Signature

Name

Date :

(The purpose codes are on the reverse)

Purpose codes
For office use only

AD Code No. _____

Form No. _____

Currency _____

Amount _____

Equivalent to Rs. _____

(To be filled in by Authorised Dealer)

ADs should put a tick () against an appropriate purpose code. (In case of doubt/difficulty, consult customer/RBI.)

Code	Purpose	Computer and Information Services (08)
	Capital Account Transactions (00)	S0801
		Hardware consultancy/implementation
		S0802
S0001	Indian investment abroad in equity capital (shares)	Software consultancy/implementation
		S0803
S0002	Indian investment abroad in debt securities	Data base, data processing charges
		S0804
S0003	Indian investment abroad in branches	Repair and maintenance of computer and software
		S0805
S0004	Indian investment abroad in subsidiaries and associates	News agency services
		S0806
S0005	Indian investment abroad in real estate	Other information services - Subscription to newspapers, periodicals
		Royalties and License Fees (09)
S0006	Repatriation of Foreign Direct Investment in India- in equity shares	S0901
S0007	Repatriation of Foreign Direct Investment in India- in debt securities	Franchises services - patents, copyrights, trade marks, industrial processes, franchises etc.
		S0902
S0008	Repatriation of Foreign Direct Investment in India in real estate	Payment for use, through licensing arrangements, of produced originals or prototypes (such as manuscripts and films)
		Other Business Services (10)
S0009	Repatriation of Foreign Portfolio Investment in India in equity shares	S1001

S0010	Repatriation of Foreign Portfolio Investment in India in debt securities	Merchanting services –net payments (from Sale & purchase of goods without crossing the border).
S0011	Loans extended to Non-Residents	S1002 Trade related services - commission on exports / imports
S0012	Repayment of long and medium-term loans with original maturity above one year received from Non-Residents.	S1003 Operational leasing services (other than financial leasing) without operating crew, including charter hire
S0013	Repayment of short-term loans with original maturity up to one year received from Non-Residents.	S1004 Legal services
S0014	Repatriation of Non-Resident Deposits (FCNRB/NRERA etc)	S1005 Accounting, auditing, book keeping and tax consulting services
S0015	Repayment of loans & overdrafts taken by ADs on their own account.	S1006 Business and management consultancy and public relations services
S0016	Sale of a foreign currency against another foreign currency	S1007 Advertising, trade fair, market research and public opinion polling service
S0017	Purchase of intangible assets like patents, copyrights, trade marks etc.	S1008 Research & Development services
S0018	Other capital payments not included elsewhere	S1009 Architectural, engineering and other technical services
Transportation (02)		S1010 Agricultural, mining and on-site processing services- protection against insects & disease, increasing of harvest yields, forestry services, mining services like analysis of ores etc.
S0201	Payments for surplus freight/passenger fare by foreign shipping companies operating in India.	S1011 Payments for maintenance of offices abroad
S0202	Payment for operating expenses of Indian shipping companies operating abroad.	S1012 Distribution services
S0203	Freight on imports - Shipping companies	S1013 Environmental services
S0204		S1019

Freight on exports - Shipping companies	Other services not included elsewhere
S0205	Personal, Cultural and Recreational Services (11)
Operational leasing (with crew) -Shipping companies	S1101
S0206	Audio-visual and related services -services and associated fees related to production of motion pictures, rentals, fees received by actors, directors, producers and fees for distribution rights.
Booking of passages abroad -Shipping companies	S1102
S0207	Personal, cultural services such as those related to museums, libraries, archives and sporting activities; fees for correspondence courses abroad.
Payments for surplus freight/passenger fare by foreign Airlines companies operating in India,	Government not included elsewhere (g.n.i.e.) (12)
S0208	
Operating expenses of Indian Airlines companies operating abroad	S1201
S0209	Maintenance of Indian embassies abroad
Freight on imports - Airlines companies	SI 202
S0210	Remittances by foreign embassies in India
Freight on exports - Airlines companies	Transfers (13)
S0211	S1301
Operational leasing (with crew) -Airlines companies	Remittance by non-residents towards family maintenance and savings
S0212	S1302
Booking of passages abroad - Airlines companies	Remittance towards personal gifts and donations
S0213	S1303
Payments on account of stevedoring, demurrage, port handling charges etc.	Remittance towards donations to religious and charitable institutions abroad
Travel (03)	S1304
S0301	Remittance towards grants and donations to other governments and charitable institutions established by the governments.
Remittance towards Business travel.	S1305
S0302	Contributions/donations by the Government to international institutions
Travel under basic travel quota (BTQ)	S1306
S0303	Remittance towards payment / refund of taxes.
Travel for pilgrimage	
S0304	
Travel for medical treatment	
S0305	
Travel for education (including fees, hostel expenses	

etc.)	Income (14)
S0306	
Other travel (international credit cards)	S1401
Communication Services (04)	Compensation of employees
	S1402
S0401	Remittance towards interest on Non-Resident deposits (FCNRB/NRERA/ NRNRD/NRSR etc.)
Postal services	
S0402	S1403
Courier services	Remittance towards interest on loans from Non-Residents (ST/MT/LT loans)
S0403	S1404
Telecommunication services	Remittance of interest on debt securities - debentures /bonds/FRNs etc.
S0404	S1405
Satellite services	Remittance towards interest payment by ADs on their own account (to VOSTRO a/c holders or the OD on NOSTRO a/c.)
Construction Services (05)	
S0501 ,	S1406
Construction of projects abroad by Indian companies including import of goods at project site	Repatriation of profits
S0502	S1407
Payments for cost of construction etc. of projects executed by foreign companies in India.	Payment/ repatriation of dividends
Insurance Services (06)	Others (15)
	S1501
S0601	Refunds / rebates / reduction in invoice value on account of exports
Payments for Life insurance premium	S1502
S0602	Reversal of wrong entries, refunds of amount remitted for non exports
Freight insurance - relating to import & export of goods	S1503
S0603	Payments by residents for international bidding
Other general insurance premium	S1504
S0604	Notional sales when export bills negotiated/ purchased/discounted are dishonoured/crystallized/cancelled of bills and reversed from suspense accounts.
Reinsurance premium	
S0605	
Auxiliary services (commission on insurance)	

S0606

Settlement of claims

Financial Services (07)

S0701

Financial intermediation except investment banking - Bank charges, collection charges, LC charges, cancellation of forward contracts, commission on financial leasing etc.

S0702

Investment banking - brokerage, underwriting commission etc.

S0703

Auxiliary services - charges on operation & regulatory fees, custodial services, depository services etc.